

### Water Supply to Inderpuri Colony, Delhi

**2741. Shri M. Rampure:** Will the Minister of Health and Family Planning be pleased to state:

(a) whether it is a fact that Jamuna water has not been supplied to Inderpuri Colony, Delhi although it has been in existence for the last 15 years;

(b) whether it is a fact that a storage tank has been built in its vicinity; and

(c) when it is proposed to supply water to the colony from this tank?

**The Minister of Health and Family Planning (Dr. Sushila Nayar):** (a) and (b). Yes.

(c) The storage tank has been built by the Delhi Development Authority for their colonies and not for Inderpuri. The Delhi Municipal Corporation has not yet taken over this colony. The Corporation can provide adequate water supply and sewerage only when, under its prescribed policy relating to private colonies, the plot-holders pay development charges at the rate of Rs. 3.50 per sq. yd. The work can be taken up only after 2/3rd of plot-holders pay such charges.

### Quarters in Gole Market Area, New Delhi

**2742. Shri Jedhe:** Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) whether it is a fact that a number of allottees of Government quarters in the Gole Market area have encroached upon the bajri paths in front of their quarters by putting up hedges and barbed wires;

(b) if so, whether it is admissible under the allotment rules; and

(c) if not, the action proposed to be taken in this regard?

**The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna):** (a) Yes, in a few places.

(b) No.

(c) Notices under S.R. 317-B-19 will be issued to the persons concerned to remove the encroachments.

### Barak Earthen Dam in Cachar

**2743. Shri N. R. Laskar:** Will the Minister of Irrigation and Power be pleased to refer to the reply given to Unstarred Question No. 2301 on the 16th September, 1965 and state:

(a) whether the feasibility study of the 'Barak Earthen Dam' at Naraindhar in Cachar District, Assam has been completed;

(b) if so, the result thereof; and

(c) if not, the reasons for delay in coming to a final decision about the aforesaid scheme?

**The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):**

(a) to (c). Based on the data collected so far, a draft report on the Technical feasibility of a dam across the Barak at Naraindhar in Cachar District has been prepared by the Central Water and Power Commission. The preliminary feasibility report is under detailed study by an Expert Technical Committee appointed by this Ministry. The financial aspects of the project are also under examination.

### Rural Industrial Projects in Maharashtra

**2744. Shri D. D. Mantri:** Will the Minister of Planning be pleased to state:

(a) the number of rural industrial projects functioning at present in Maharashtra; and

(b) the financial assistance proposed to be given by the Central Government to that State for the purpose during 1966?

**The Deputy Minister in the Ministry of Finance (Shri L. N. Mishra):**

(a) Four projects.

(b) An amount of Rs. 20 lakhs was allocated to the Government of Maharashtra as Central assistance for the programme for 1965-66. The allocation for 1966-67 has not been finalised so far.

#### Bharat Sevak Samaj Branch in Maharashtra

2745. Shri D. D. Mantri: Will the Minister of Planning be pleased to state:

(a) the financial assistance given to the Maharashtra branch of the Bharat Sevak Samaj for running different camps during the years 1965 and 1966 so far; and

(b) the details thereof?

The Deputy Minister in the Ministry of Finance (Shri L. N. Mishra):

(a) The Planning Commission have not given any grant to the Maharashtra Branch of the Bharat Sevak Samaj for running camps during 1965 and 1966.

(b) Does not arise.

#### Smallpox and Cholera Cases in Maharashtra

2746. Shri D. D. Mantri: Will the Minister of Health and Family Planning be pleased to state:

(a) the number of persons who suffered from small-pox and cholera in Maharashtra during the last four months; and

(b) the number of deaths due to the above diseases in Maharashtra during the same period?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) and

(b). The number of cases and deaths due to smallpox and cholera in Maharashtra during the last four months (November to December, 1965 and January to February, 1966) is given below:

	Cases	Deaths
Smallpox	1626	273
Cholera	41	15

#### L.I.C. Investment in Maharashtra

2747. Shri D. D. Mantri: Will the Minister of Finance be pleased to state:

(a) the amount invested by the Life Insurance Corporation in Maharashtra State for Industrial projects during 1964-65 and 1965-66 so far; and

(b) whether any representation has been made by the State Government for investment by the Life Insurance Corporation in schemes which are at present being delayed for want of finance?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) and (b). The information is being collected and will be laid on the Table of the House as soon as available.

#### Swiss Credit

2748. Shri D. C. Sharma:  
Shri P. C. Borooah:  
Shrimati Renuka Barkataki:  
Shri Vishwa Nath Pandey:  
Shri R. S. Pandey:  
Shri Yashpal Singh:  
Shri R. Barua:

Will the Minister of Finance be pleased to state:

(a) whether Switzerland has granted credit facilities of 70,000,000 Swiss Francs for the purchase of capital goods and components to India; and

(b) if so, the terms and conditions of the credit provided?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) Yes, Sir.

(b) Half of the credit will be extended by the Swiss Government and the other half will be extended by a Consortium of Swiss Banks; the rate of interest for the portion of the loan extended by the Swiss Government will be 3 per cent per annum and will be repayable in 15 years in 10 equal half-yearly instalments with an initial moratorium of 10 years; the rate of interest on the portion extended by